

**NOTIFICATION**

Ref:- Hon'ble High Court of Karnataka, Bengaluru Notification dated 12-06-2020 – New SOP directions for District Judiciary in the State.

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In view of the directions issued by the Hon'ble High Court of Karnataka, Bengalur under the above referred NEW SOP dated 12-6-2020 for the District Judiciary in the State the said directions are to be followed by the trial courts comes under Koppal Unit as under :

- In All the Taluka Courts, the physical filing will include main matters, Interlocutory Applications, Vakalaths, Written statements, Statement of Objection, Caveats, Other miscellaneous filing as well as application for certified copy. Even for payment of Process-Fee and Court-Fee, appointment will have to be taken. Advocates will be allowed physically to file cases by obtaining prior appointment from Administrative Sheristedar of respective court by SMS or WhatsApp. The Advocates having such appointments will be permitted to enter the court precincts for physical filing, only on showing the appointment on their Cell phones. They will have to show the appointments at the filing counters. The mobile numbers of the Administrative Sheristedars of Taluka Courts in Koppal Unit is as under :

Sl. No.	Name of the Court	Name of the Administrative Sheristedar	Mobile Number of CMO
1.	Senior Civil and JMFC Court, Gangavathi.	Shri. Shameedvali	9901239700
2.	Prl. Civil Judge and JMFC Court, Gangavathi.	Shri. Govindraj	9901585979
3.	Senior Civil Judge and JMFC Court, Kushtagi.	Shri. Shrinivasrao K.	7795571525

1	2	3	4
4.	Prl. Civil Judge and JMFC Court, Kushtagi.	Shri. Laxman J.M.	9242899236
5.	Senior Civil Judge and JMFC, Yelburga.	Shri. Yallappa Chowdaki	9945330414
6.	Civil Judge and JMFC Court, Yelburga.	Shri. Lokappa Naik	9945789249

- For physical filing in respect of Courts functioning in District Court Complex at Koppal and in respect of the 1<sup>st</sup> Addl. District and Sessions Court, Koppal (sitting at Gangavathi), Gangavathi the earlier filing system is through e-mail – [kplclosure@gmail.com](mailto:kplclosure@gmail.com) is still continued until further notification/orders of Hon'ble High Court of Karnataka, Bengaluru.

The Presiding Officers of the taluka courts shall circulate copy of this Notification to all the concerned, immediately.

  
**(L. Vijayalakshmi Devi),**  
**Prl. District and Sessions Judge,**  
**Koppal.**

To,

1. 1<sup>st</sup> Addl. District and Sessions Judge, Koppal (sitting at Gangavathi), Gangavathi,
2. The Senior Civil Judge & JMFC, Gangavathi,
3. The Senior Civil Judge & JMFC, Kushtagi,
4. The Senior Civil Judge & JMFC, Yelburga,
5. The Civil Judge & JMFC, Yelburga,
6. The Prl. Civil Judge & JMFC, Kushtagi,
7. The Prl. Civil Judge & JMFC, Gangavathi,
8. The Addl. Civil Judge & JMFC, Kushtagi,
9. The Addl. Civil Judge & JMFC, Gangavathi.
10. The President, District Advocates Bar Association, Koppal.
11. The President, Taluka Advocates Bar Association, Gangavathi, Kushtagi and Yelburga.
12. The Superintendent of Police, Koppal with a request to circulate the same to the jurisdiction police stations.
13. The Public Prosecutor/Spl. PP / DGP, Koppal.
14. The Superintendent of District Prison, Koppal.
15. Notice board of this court
16. Office Copy.